

PARLIAMENT OF INDIA  
LOK SABHA SECRETARIAT  
NEW DELHI



**PRESS COMMUNIQUE**  
**DEPARTMENTALLY RELATED STANDING**  
**COMMITTEE ON SOCIAL JUSTICE AND**  
**EMPOWERMENT INVITE SUGGESTIONS /**  
**COMMENTS ON “THE RIGHTS OF PERSONS**  
**WITH DISABILITIES BILL, 2014**

Hon'ble Speaker, Lok Sabha has referred “The Rights of Persons with Disabilities Bill, 2014” as introduced in Rajya Sabha to the Standing Committee on Social Justice and Empowerment for examination and Report. Considering the wider implications of the proposed legislation on the lives of the disabled persons and for an in-depth study of the proposals in the Bill, **the Standing Committee on Social Justice and Empowerment under the Chairmanship of Shri Ramesh Bais, MP** have decided to invite suggestions/ comments/views from the public in general and from individuals/ NGOs/ Experts/Stakeholders and Institutions in particular.

2. All those who are interested in submitting written memoranda/suggestions to the Committee may send two copies thereof either in English or in Hindi to **DIRECTOR, LOK SABHA SECRETARIAT, ROOM NO. 606, PARLIAMENT HOUSE ANNEXE, NEW DELHI-110001, TEL NOS. 23035531, FAX NUMBER:- 23018010, e-mail: csje-lss@sansad.nic.in** within 15 days from the date of publication of his advertisement. The Bill is available at [loksabha.nic.in](http://loksabha.nic.in) (<http://164.100.24.219/Bills/Texts/RSBillTexts/asintroduced/12014RS.pdf>)
3. The memoranda/suggestions submitted to the Committee, would form part of the records of the Committee and would be treated as **‘confidential’** and enjoy privilege of the Committee.
4. Those who wish to appear before the Committee, besides submitting memoranda, are requested to specifically indicate so. However, the Committee's decision in this regard shall be final.